

INFORMATION OF FOOD SAFETY AND STANDARDS AUTHORITY

UNDER SECTION 4(1) (b) OF THE RIGHT TO

INFORMATION ACT, 2005

Sec 4 (1) b (i) Particulars of Organization, Functions and Duties

The Food Safety and Standards Authority of India (FSSAI)

has been established under Food Safety and Standards Act, 2006 which consolidates various acts & orders that have hitherto handled food related issues in various Ministries and Departments. FSSAI has been created for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption

Establishment of the Authority

Ministry of Health & Family Welfare, Government of India is the Administrative Ministry of FSSAI. The Chairperson and Chief Executive Officer of Food Safety and Standards Authority of India (FSSAI) are appointed by Government of India. The Chairperson is in the rank of Secretary to Government of India.

As per provision of Food Safety and Standards Act, 2006, the Headquarter of the Food Authority is located at New Delhi whereas Regional Offices and Laboratories are located at following places -

1. Regional Offices:

- (i) Northern Region- New Delhi.
- (ii) Western Region-Mumbai
- (iii) Southern Region-Chennai
- (iv) Eastern Region -Kolkata
- (v) North Eastern Region-Guwahati

2. Sub- Regional Offices:

- (i) Cochin
- (ii) Tuticorin

3. Laboratories:

- (i) Central Food Laboratory, Kolkata.
Extension Centre- Central Food Laboratory, Raxaul, Bihar.
- (iii) Food Research and Standardisation Laboratory, Ghaziabad.
Extension Centre- Food Research and Standardisation Laboratory,
Sonauli, U.P.
- (iii) Central Food & Drug Laboratory, Mumbai

Duties and functions of Food Authority

Duties and functions of Food Authority are enumerated under Section 16 of Food Safety and Standards Act, 2006. FSS Act, 2006 has already been uploaded on FSSAI's website. However, the same are summarised below:

(1) The duties of the Food Authority are to regulate and monitor the manufacture, processing, distribution, sale and import of food so as to ensure safe and wholesome food.

(2) The Food Authority may by regulations specify -

(a) the standards and guidelines in relation to articles of food and specifying an appropriate system for enforcing various standards notified under FSS Act, 2006;

(b) the limits for use of food additives, crop contaminants, pesticide residues, residues of veterinary drugs, heavy metals, processing aids, mycotoxins, antibiotics and pharmacological active substances and irradiation of food;

(c) the mechanisms and guidelines for accreditation of certification bodies engaged in certification of food safety management systems for food businesses;

(d) the procedure and the enforcement of quality control in relation to any article of food imported into India;

(e) the procedure and guidelines for accreditation of laboratories and notification of the accredited laboratories;

(f) the method of sampling, analysis and exchange of information among enforcement authorities;

(g) conduct survey of enforcement and administration of this Act in the country;

(h) food labelling standards including claims on health, nutrition, special dietary uses and food category systems for foods; and

(i) the manner in which and the procedure subject to which risk analysis, risk assessment, risk communication and risk management shall be undertaken.

(3) The Food Authority shall also -

(a) provide scientific advice and technical support to the Central Government and the State Governments in matters of framing the policy

and rules in areas which have a direct or indirect bearing on food safety and nutrition;

(b) search, collect, collate, analyse and summarise relevant scientific and technical data particularly relating to food consumption and the exposure of individuals to risks related to the consumption of food, incidence and prevalence of biological risk, contaminants in food, residues of various contaminants, identification of emerging risks, introduction of rapid alert system;

(c) promote, co-ordinate and issue guidelines for the development of risk assessment methodologies and monitor and conduct and forward messages on the health and nutritional risks of food to the Central Government, State Governments and Commissioners of Food Safety;

(d) provide scientific and technical advice and assistance to the Central Government and the State Governments in implementation of crisis management procedures with regard to food safety and to draw up a general plan for crisis management and work in close co-operation with the crisis unit set up by the Central Government in this regard;

(e) establish a system of network of organisation; with the aim to facilitate a scientific co-operation framework by the co-ordination of activities, the exchange of information, the development and implementation of joint projects, the exchange of expertise and best practices in the fields within the Food Authority's responsibility;

(f) provide scientific and technical assistance to the Central Government and the State Governments for improving co-operation with international organisations;

(g) provide, whether within or outside their area, training programmes in food safety and standards for persons who are or intend to become involved in food businesses, whether as food business operators or employees or otherwise;

(h) undertake any other task assigned to it by the Central Government to carry out the objects of this Act;

(i) contribute to the development of international technical standards for food, sanitary and phyto-sanitary standards;

(j) promote co-ordination of work on food standards undertaken by international governmental and nongovernmental organisations;

(k) promote consistency between international technical standards and domestic food standards while ensuring that the level of protection adopted in the country is not reduced; and

(l) promote general awareness about food safety and food standards.

Section 4 (1) b (ii) Powers and Duties of Officers and Employees

Establishment of Food Safety and Standards Authority of India

As per Section 4 of FSS Act, 2006- already available on website of FSSAI – www.fssai.gov.in

Composition of Food Authority and qualifications for appointment of its Chairperson and other Members.

As per Section 5 of FSS Act, 2006- already available on website of FSSAI.

Officers and other employees of Food Authority

As per Section 9 of FSS Act, 2006- already available on website of FSSAI.

Functions of the Chief Executive Officer of FSSAI

As per Section 10 of FSS Act, 2006- already available on website of FSSAI.

Duties and work allocation of other officers and employees of FSSAI

As per details enclosed at Annexure – A.

| Work Allocation Chart of Officers of Food Safety and Standards Authority of India (FSSAI) | | |
|---|-----------------------------------|---|
| Name | Designation | Function |
| Sh. Pawan Kumar Agarwal | Chief Executive Officer | As per FSS Act. |
| Sh. Kumar Anil | Advisor | Overall in-charge of the Standards Division |
| Sh. Sunil Kumar Bakshi | Advisor | Regulation Division, Codex Cell (Including National Codex Contact Point) |
| Dr. Bhaskar N. | Advisor | Quality Assurance and Laboratory |
| Ms. Madhavi Das | Chief Management Services Officer | Human Resources Division, TCB (Training and Communications) Division (including FSSAI Learning Portal), PC (Policy Coordination) and Corporate Engagement Cell (including Facilitation Centre), Coordination of Special projects, Library cum Knowledge Centre. |
| Sh. Sudesh Kumar Yadav | Director | Regulatory Compliance Division, Imports Division (including Helpline Cell and Vigilance, Northern Region, Delhi) |
| Dr. Rubeena Shaheen | Director | Risk Assessment and R&D Division (RARD), Risk Assessment Cell, R&D Scheme and Food Safety Knowledge Assimilation Network (FSKAN) |
| Ms. Suneeti Toteja | Director | Food Safety Management System (FSMS) Division, R&D Cell |
| Ms. Anita Makhijani | Scientist Group IV (3) | Standards Division |
| Ms. Varsha Gupta | Scientist Group IV (3) | Quality Assurance Division |
| Sh. Umesh Kumar Jain | Joint Director | Quality Assurance Division |
| Dr. Anil Chandra Mishra | Joint Director | Standards Division |
| Sh. Parveen Jargar | Joint Director | Regulatory Compliance Division (RCD) |
| Dr. A.K. Singla | Joint Director | Standards Division |
| Ms. Pritha Ghosh | Deputy Director | Training Division |
| Sh. Praful Ranjan | Deputy Director | Human Resources Division |
| Sh. P. Karthikeyn | Assistant Director | Regulations, Codex, Harmonisation of Standards |
| Sh. Anupam Rastogi | Assistant Director | Surveillance Division |
| Sh. Deepak Pandey | Assistant Director | Legal Division |
| Sh. Abhishek Lall | Assistant Director | International Cooperation (IC) Division |
| Sh. Sumer Singh Meena | Assistant Director | Policy, Coordination and General Administration (PC&GA) Division |
| Sh. Ravinder Kumar | Assistant Director | Policy, Coordination and General Administration (PC&GA) Division |
| Dr. Rajesh Kumar | Scientist Group IV(1) | Standards, Panels and Committees etc. |
| Ms. Sabita Jaiswal | Assistant Director | Import Division |
| Sh. Ajay Garg | Assistant Director | Import Division |
| Sh. Prabhat Kumar Mishra | Assistant Director | Regulatory Compliance Division (RCD) |
| Sh. Akhilesh Gupta | Assistant Director | Regulatory Compliance Division (RCD) |
| Sh. Madan Mohan Khantwal | Assistant Director | Regulatory Compliance Division (RCD) |
| Sh. Vinay Kumar Tarun | Assistant Director | Human Resources Division |
| Sh. Manish Kumar Srivastava | Assistant Director | Human Resources & Vigilance Division |
| Ms. Malika Taneja | Assistant Director | Information, Education and Communication (IEC) Division |

| Work Allocation Chart of Officers of Food Safety and Standards Authority of India (FSSAI) | | |
|--|------------------------|--|
| Name | Designation | Function |
| Sh. Shailender Kumar | Assistant Director | Quality Assurance Division |
| Sh. Nilesh Kumar Ojha | Assistant Director | Quality Assurance Division |
| Sh. Vivek Saxena | Assistant Director | Hindi Division |
| Sh. Ashok Kumar Mishra | Assistant Director | Training Division |
| Sh. Soumalya Banerjee | Assistant Director | Training Division |
| Ms. Manisha Narayan | Assistant Director | |
| Smt. Remya K. Kumar | Assistant Director | Food Safety Management System Division (FSMS) (Enforcement Div. on certain licensing issues) |
| Sh. Manoj Kumar | Assistant Director | Finance & Accounts Division (Finance) |
| Sh. Naresh Chitkara | Sr. Accounts Officer | Finance & Accounts Division (DDO) |
| Sh. Anil Mehta | Deputy Director | Authorised Officer- Delhi |
| Sh. B.S. Acharya, Delhi | Deputy Director | C.L.A.- Chandigarh and Uttar Pradesh |
| Sh. V. K. Pancham | Deputy Director | Authorised officer (Mumbai, JNPT), Designated Officer (Area of Jurisdiction Goa, Dadra & Nagar Haveli and Daman and Diu) |
| Sh. Ais Kumar | Deputy Director | Western Region, Mumbai |
| Sh. Vasant Gopinath Sarvade | Deputy Director | Western Region, Mumbai |
| Sh. K.U. Mehekar | Deputy Director | Designated Officer-Mumbai, Area of Jurisdiction Madhya Pradesh & Gujarat |
| Dr. Sheetal Gupta | Scientist Group IV (2) | Authorised officer (Mumbai Seaport and Airport)/Designated Officer for Licensing (area of jurisdiction Maharashtra) |
| Dr. M. Kannan, | Deputy Director | Designated Officer-Southern Regional, Chennai |
| Ms. Jitha K. K. | Assistant Director | (Authorised Officer- Southern Regional, Chennai |
| Sh. J. Lawrence | Assistant Director | Authorised officer, Southern Regional, Tuticorin Office |
| Sh. S. Pandiya Raja | Assistant Director | Southern Region, Chennai |
| Dr. Jestto George | Deputy Director | (Authorised Officer-Cochin Port) |
| Sh. Doles P.E., | Assistant Director | Southern Region, Cochin |
| Sh. D. P. Guha | Joint Director | (Designated Officer and Authorised Officer-Eastern Region, Kolkata) Designated Officer (temporary basis), North Eastern Region, Guwahati, Designated Officer (Additional Charge), North Eastern Region, Assam, Arunachal Pradesh, Tripura, Manipur, Mizoram, Meghalaya and Nagaland. |
| Dr. A. K. Adhikari | Director | Central Food Laboratory, Kolkata |
| Dr. G.P. Sharma | Director | FRSL, Ghaziabad |

Sec 4 (1) b (iii) Procedure followed in the decision making process, including channels of supervision and accountability

As per Section 11, 12, 13, 14, 15 and 18 of FSS Act, 2006 and FSS Rules/Regulations, 2011 Notified by the Authority- Already available on website of FSSAI.

Sec 4 (1) b (iv) The norms set by it for the discharge of its functions

Provisions under FSS Act, 2006, FSS Rules/Regulations, 2011 are followed in discharge of operational functions in FSSAI.

For administrative/financial matters, norms of Central Government are being followed including powers under section 10 of the FSS Act.

Sec 4 (1) b (v) The Rules, Regulations, Instructions, Manuals and Records, held by it or under its control or used by its employees for discharging its functions

List of the rules/regulations/instructions/manuals/records held in FSSAI for discharging its functions :-

1. The Food Safety and Standards Act, 2006.
2. The Food Safety & Standards Rules 2011.
3. Food Safety and Standards (Licensing & Registration of Food Businesses) Regulations, 2011.
4. Food Safety and Standards (Packaging and Labelling) Regulations, 2011.
5. Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011.
6. Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011.
7. Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.
8. Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011.
9. Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010.
10. Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010.
11. Food Safety and Standards Authority of India (Procedure of Scientific Committee and Scientific Panels) Regulations, 2010.
12. Food Safety and Standards Authority of India (Salary, Allowances and other Conditions of Service of Officers and Employees) Regulations, 2013.
13. Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016.
14. Food Safety and Standards (Food Recall Procedure) Regulations, 2017.
15. Food Safety and Standards (Imports) Regulations, 2017.

Sec 4 (1) b (vi) A Statement of the categories of documents that are held by it or under its control.

Details of the Notification of the Food Safety and Standards Act, 2006, Rules and Regulations thereunder:

| Sr. No. | Title of the Act/ Rules/ Regulations | Date of Notification |
|----------------|--|------------------------------------|
| 1. | Act: Food safety and Standards Act, 2006 (34 of 2006) | 24 th August, 2006 |
| 2. | Rules: Food Safety and Standards Rules, 2011. | 5 th May, 2011 |
| | Amendment of the Rules: Food Safety and Standards (Amendment) Rules, 2014. | 18 th July, 2014 |
| | Regulations | |
| 1. | Food Safety and Standards (Licensing & Registration of Food Businesses) Regulations, 2011 | 1st August, 2011 |
| 1.1 | Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2013 | 10 th June, 2014 |
| 1.2 | Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2016 | 13.07.2016 |
| 2. | Food Safety and Standards (Packaging and Labelling) Regulations, 2011 | 1st August, 2011 |
| 2.1 | Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013 | 7 th June, 2013 |
| 2.2 | Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013 | 27 th June, 2013 |
| 2.3 | Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2015 | 17 th February, 2015 |
| 2.4 | Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2016 | 3 rd May, 2016 |
| 2.5 | Food Safety and Standards (Packaging and Labelling) Second Amendment Regulations, 2016 | 25 th May, 2016 |
| 2.6 | Food Safety and Standards (Packaging and Labelling) Third Amendment Regulations, 2016 | 13 th July, 2016 |
| 2.7 | Food Safety and Standards (Packaging and Labelling) Fourth Amendment Regulations, 2016 | 23 th August, 2016 |
| 3. | Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011 | 1st August, 2011 |
| 3.1 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013 | 7 th June, 2013 |
| 3.2 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013 | 27 th June, 2013 |
| 3.3 | Food Safety and Standards (Food Product Standards | 12 th July, 2013 |

| Sr. No. | Title of the Act/ Rules/ Regulations | Date of Notification |
|----------------|--|----------------------------------|
| | and Food Additives) Amendment Regulations, 2013 | |
| 3.4 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2014 | 5 th December, 2014 |
| 3.5 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015 | 17 th February, 2015 |
| 3.6 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015 | 4 th August, 2015 |
| 3.7 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015 | 4 th November, 2015 |
| 3.8 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015 | 4 th November, 2015 |
| 3.9 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015 | 13 th November, 2015 |
| 3.10 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015 | 13 th November, 2015 |
| 3.11 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015 | 13 th November, 2015 |
| 3.12 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2016 | 11 th January, 2016 |
| 3.13 | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2016 | 3 rd May, 2016 |
| 3.14 | Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2016 | 14 th June, 2016 |
| 3.15 | Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2016 | 13 th July, 2016 |
| 3.16 | Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2016 | 15 th July, 2016 |
| 3.17 | Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2016 | 23 rd August, 2016 |
| 3.18 | Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2016 | 5 th September, 2016 |
| 3.19 | Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2016 | 14 th September, 2016 |
| 3.20 | Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2016 | 10 th October, 2016 |

| Sr. No. | Title of the Act/ Rules/ Regulations | Date of Notification |
|----------------|---|------------------------------------|
| 3.21 | Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2016 | 10 th October, 2016 |
| 3.22 | Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2016 | 25 th October, 2016 |
| 3.23 | Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2016 | 15 th November, 2016 |
| 3.24 | Food Safety and Standards (Food Products Standards and Food Additives) Thirteen Amendment Regulations, 2016 | 2 nd December, 2016 |
| 3.25 | Food Safety and Standards (Food Products Standards and Food Additives) Fourteenth Amendment Regulations, 2016 | 29 th December, 2016 |
| 3.26 | Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2017 | 31 st January, 2017 |
| 3.27 | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2017 | 13 th February, 2017 |
| 3.28 | Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2017 | 13 th February, 2017 |
| 3.29 | Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2017 | 15 th May, 2017 |
| 4. | Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011 | 1st August, 2011 |
| 4.1 | Food Safety and Standards (Prohibition and Restriction on Sales) Amendment Regulations, 2013 | 8 th February, 2013 |
| 4.2 | Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2016 | 23 rd August, 2016 |
| 4.3 | Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2016 | 23 rd August, 2016 |
| 5. | Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011 | 1st August, 2011 |
| 5.1 | Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2014 | 3 rd December, 2014 |
| 5.2 | Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015 | 4 th November, 2015 |
| 5.3 | Food Safety and Standards (Contaminants, Toxins | 4 th November, 2015 |

| Sr. No. | Title of the Act/ Rules/ Regulations | Date of Notification |
|----------------|---|------------------------------------|
| | and Residues) Amendment Regulations, 2015 | |
| 5.4 | Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015 | 4 th November, 2015 |
| 5.5 | Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2016 | 4 th January, 2016 |
| 5.6 | Food Safety and Standards (Contaminants, Toxins and Residues) Second Amendment Regulations, 2016 | 5 th January, 2016 |
| 5.7 | Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2016 | 3 rd May, 2016 |
| 5.8 | Food Safety and Standards (Contaminants, toxins and Residues) Fourth Amendment Regulations, 2016 | 10 th October, 2016 |
| 5.9 | Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2017 | 18 th January, 2017 |
| 6. | Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011 | 1st August, 2011 |
| 6.1 | Food Safety and Standards (Laboratory and Sampling Analysis) Amendment Regulations, 2013 | 8 th February, 2013 |
| 7. | Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010 | 4th March, 2011 |
| 7.1 | Food Safety and Standards Authority of India (Transaction of Business at its Meetings) First Amendment Regulations, 2016 | 16.08.2016 |
| 8. | Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010 | 4th March, 2011 |
| 8.1 | Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations, 2015 | 12 th March, 2015 |
| 8.2 | Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations, 2016 | 28 th April, 2016 |
| 9. | Food Safety and Standards Authority of India (Procedure of Scientific Committee and Scientific Panels) Regulations, 2010 | 4th March, 2011 |
| 9.1 | Food Safety and Standards Authority of India (Transaction of Business & Procedure of Scientific Committee and Scientific Panels) Regulations, 2016 | 2 nd December, 2016 |
| 10 | Food Safety and Standards Authority of India (Salary, Allowances and other Conditions of Service of Officers and Employees) Regulations, 2013. | 24th July, 2013 |

| Sr. No. | Title of the Act/ Rules/ Regulations | Date of Notification |
|---------|---|---------------------------------|
| 11. | Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016. | 23 rd December, 2016 |
| 12. | Food Safety and standards (Food Recall Procedure) Regulations, 2017. | 18 th January, 2017 |
| 13. | Food Safety and standards (Import) Regulations, 2017. | 9 th March 2017 |

Sec 4 (1) b (vii) The particulars of any arrangement that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof.

Consultation with the members of the Public

1. Interaction with civil society and public already exists through letters, representations, electronic mails or through "feedback" option available at www.fssai.gov.in
2. Nationwide helpline (1800-11-2100) service is in operation to address queries regarding functions, procedures and implementation of FSS Act/Rules/Regulations.
3. The FSS Rules/ Regulations, including their amendments are placed in the public domain on the website for suggestions / observations / comments of the public. These comments are taken into consideration before the Rules / Regulations are finally notified in the Gazette.
4. Representatives from sectors covering Industry, Consumer Organisations, Farmers /Retailers associations are nominated as Members of the Authority. Representatives of these sectors are also included in the Central Advisory Committee.
5. Workshops/Seminars etc. are held involving stakeholders participation.

Sec 4 (1) b (viii) A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice and as to whether meetings of those boards, councils, committees and other bodies are open to the public or the minutes of such meetings are accessible for public.

- (i) Food Authority
- (ii) Central Advisory Committee
- (iii) Scientific Panels
- (iv) Scientific Committee

Minutes of Meetings of Food Authority and Central Advisory Committee are uploaded and put in public domain vide this Authority's Website

Sec 4 (1) b (ix) A directory of its officers and employees

It is uploaded on website: - www.fssai.gov.in

Sec 4 (1) b (x) the monthly remuneration received by each of its Officers and Employees, including the system of compensation as provided in its regulations

Annexure - B, Annexure - C and Annexure - D.

| | | | |
|-----|--------------------------------------|------------------------|------|
| 52 | Dr. M. Kannan | Deputy Director | 6600 |
| 53 | Shri S. Pandiya Raja | Assistant Director | 5400 |
| 54 | Ms. Jitha K.K. | Assistant Director | 5400 |
| 55 | Sh. J. Lawrence | Assistant Director | 5400 |
| 56 | Ms Uma Maheshwari | Technical Officer | 4600 |
| 57 | Sh. P. Muthumaran | Director | 8700 |
| 58 | Shri V.K. Pancham | Deputy Director | 6600 |
| 59 | Shri Ais Kumar | Deputy Director | 6600 |
| 60 | Shri Vasant Gopinath Sarvade | Deputy Director | 6600 |
| 61 | Sh. K.U. Mehekar | Deputy Director | 6600 |
| 62 | Dr. Sheetal Gupta | Scientist Group IV (2) | 6600 |
| 63 | Dr. A. K. Adhikari | Director | 8700 |
| 64 | Dr. (Smt.) Geetanjali | Microbiologist | 6600 |
| 65 | Shri Surender Singh Raghav | Chief Tech. Officer | 6600 |
| 66 | Shri Deba Dutta Mishra | Sr. Analyst | 5400 |
| 67 | Shri Sankar Sa | Sr. Tech.Ast. | 4800 |
| 68 | Shri Ashutosh Bachhar | Tech. Assistant | 4200 |
| 69 | Shri Subhir Kumar Basu Roy Chawdhury | Tech. Assistant | 4200 |
| 70 | Shri Abhijit Roy | Tech. Assistant | 4200 |
| 71 | Ms. Chirasmita Saha | Tech. Assistant | 4200 |
| 72 | Smt. Subhra Mazumdar | Sr. Lab. Assistant | 2800 |
| 73 | Shri Subrata Saha | Sr. Lab. Assistant | 2800 |
| 74 | Smt. Sabita Mandi | Sr. Lab Assistant | 2800 |
| 75 | Shri Shasanka Shekhar Mondal | Sr. Lab Assistant | 2800 |
| 76 | Smt. Sampa Saha | Lab Assistant | 2000 |
| 77 | Syed Mohd. Shahzada | Lab Assistant | 2000 |
| 78 | Shri Samir Kumar Bhattacharya | Lab Assistant | 2000 |
| 79 | Shri Biplap Halder | Lab Assistant | 2000 |
| 80 | Shri Alope Kumar Das | Lab Assistant | 2000 |
| 81 | Shri Subrata Mondal | Lab Assistant | 2000 |
| 82 | Shri Pradip Paul | Lab Assistant | 2000 |
| 83 | Shri Ashok Kumar Saha | Head Clerk | 4600 |
| 84 | Shri Mriganka Sekhar Naskar | Accountant | 4600 |
| 85 | Shri Shambhu Sarkar | UDC | 2800 |
| 86 | Shri Dilip Kumar Roy | UDC | 2800 |
| 87 | Shri Dilip Kumar Gautam | UDC | 2800 |
| 88 | Shri Dipak Kumar Dutta | UDC | 2800 |
| 89 | Shri Animesh Kumar Majumder | UDC | 2800 |
| 90 | Shri Sajal Paul | LDC | 2000 |
| 91 | Shri Sandeep Das | LDC | 2000 |
| 92 | Shri Padma Chakraborty | LDC | 2000 |
| 93 | Shri Kumar Dhiraj | LDC | 2000 |
| 94 | Shri Ramashish Prasad | Jr. Hindi Translator | 4800 |
| 95 | Shri Subrota Das | Stenographer, Gr.I | 4200 |
| 96 | Smt. Sangita Palchowdury | Stenographer, Gr.II | 4600 |
| 97 | Shri Amit Bose | Stenographer, Gr.III | 4200 |
| 98 | Shri Sandip Kumar Kar | Store Keeper | 1900 |
| 99 | Sh. Sajan Paswan | Lab. Attendant | 1800 |
| 100 | Shri Tapas Kurmar Biswas | Lab. Attendant | 1800 |
| 101 | Shri Suresh Chandra | Lab. Attendant | 1800 |
| 102 | Shri Sachindra Nath Bala | Lab. Attendant | 1800 |
| 103 | Shri Subhash Chandra Nag | Lab. Attendant | 1800 |
| 104 | Shri Ram Chandra Gupta | Lab. Attendant | 1800 |
| 105 | Shri Lallan Prasad | Lab. Attendant | 1800 |
| 106 | Shri Khiromoni Mondal | Lab. Attendant | 1800 |
| 107 | Shri Swapan Kumar Majumdar | Supervisor | 1800 |

| | | | |
|-----|---------------------------|----------------------------|------|
| 108 | Shri Biswajit Banerjee | Animal Attendant | 1900 |
| 109 | Shri Amit Kumar Chowdhury | Peon | 1800 |
| 110 | Shri Radha Krishna Das | Peon | 1800 |
| 111 | Shri Pradyut Naha | Peon | 1800 |
| 112 | Shri Gautam Gupta | Field Attendant | 1900 |
| 113 | Shri Raju Mallick | Sweeper | 1800 |
| 114 | Shri Dinesh Mallick | Sweeper | 1800 |
| 115 | Shri Biswajit Mazumdar | Darban | 1800 |
| 116 | Sh. Bablu Das | Watchman | 1800 |
| 117 | Shri Randhir Singh, | Assistant (Temporary) | 4200 |
| 118 | Shri Anuj Srivastava | Lab. Assistant (Temporary) | 2000 |
| 119 | Dr. G.P. Sharma | Director | 8700 |
| 120 | Smt. Laxmbai S Dhakatre | Sr. Scientific Assistant | 4200 |
| 121 | Shri Mahitosh Kumar | Sr. Analyst | 5400 |
| 122 | Sh. Ashok Kr. Patel | Tech. Assistant | 4200 |
| 123 | Shri Udaynath Khatua | Sr. Lab Assistant | 2800 |

Annexure - C

| Contractual Employees | | | |
|------------------------------|-------------------------------|-------------------|-----------|
| Sl. No. | Name | Designation | Gross |
| 1 | Ms. Kanika Aggarwal | Technical Officer | 43,150.00 |
| 2 | Ms. Sukhmani Singh | Technical Officer | 43,150.00 |
| 3 | Mr. Mritunjya Anand | Technical Officer | 43,150.00 |
| 4 | Ms. Nisha Aggarwal | Technical Officer | 43,150.00 |
| 5 | Ms. Aprajita Verma | Technical Officer | 43,150.00 |
| 6 | Ms. Pallavi Gautam | Technical Officer | 43,150.00 |
| 7 | Ms. Deepika Bansal | Technical Officer | 43,150.00 |
| 8 | Ms. Mili Saxena | Technical Officer | 43,150.00 |
| 9 | Ms. Priyanka Sharma | Technical Officer | 43,150.00 |
| 10 | Dr. Shelvi Aggarwal | Technical Officer | 43,150.00 |
| 11 | Sh. Soumyasmit Nanda | Technical Officer | 43,150.00 |
| 12 | Mr. Vrijesh Kumar Yadav | Technical Officer | 43,150.00 |
| 13 | Shri Vineet Shyam | Technical Officer | 43,150.00 |
| 14 | Sh. Krishna Kumar Nanda | Technical Officer | 41,940.00 |
| 15 | Mrs. Apoorva Srivastava | Technical Officer | 41,940.00 |
| 16 | Ms. Jyotika Raj | Technical Officer | 41,940.00 |
| 17 | Sh. Md. Amir Paray | Technical Officer | 41,940.00 |
| 18 | Ms. Jiji Mary Johnson | Technical Officer | 41,940.00 |
| 19 | Ms. Anamika | Technical Officer | 41,940.00 |
| 20 | Ms. Navneet Kaur | Technical Officer | 41,940.00 |
| 21 | Ms. Anju Kavi | Technical Officer | 41,940.00 |
| 22 | Ms. Jayamala Kumari | Technical Officer | 41,940.00 |
| 23 | Shri Satish Y. Patil | Technical Officer | 40,740.00 |
| 24 | Ms. Akshda Anil Bane | Technical Officer | 40,740.00 |
| 25 | Ms. Arkalina Dwibedi | Technical Officer | 40,740.00 |
| 26 | Ms. Vinita Verma | Technical Officer | 40,740.00 |
| 27 | Ms. Rashmi Gupta | Technical Officer | 40,740.00 |
| 28 | Shri Ajay Singh Katariya | Technical Officer | 40,740.00 |
| 29 | Ms. Kirti Gupta | Technical Officer | 40,740.00 |
| 30 | Shri Mritunjay Kumar Bhardwaj | Technical Officer | 40,740.00 |
| 31 | Sh. Amarsingh Pardeshi | Technical Officer | 40,740.00 |
| 32 | Sh. Chirag Gadi | Technical Officer | 39,600.00 |
| 33 | Ms. Rubi Mishra | Technical Officer | 39,600.00 |
| 34 | Ms. Aiman | Technical Officer | 39,600.00 |

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| 35 | Sh. Ganesh V. Bhat | Technical Officer | 39,600.00 |
| 36 | Ms. Raga Madhuri Reddam | Technical Officer | 39,600.00 |
| 37 | Dr. Firdaus Jahan | Technical Officer | 39,600.00 |
| 38 | Shri Puneet Gupta | Technical Officer | 39,600.00 |
| 39 | Shri Satish Kumar | Technical Officer | 39,600.00 |
| 40 | Ms. Sakshi Pipliyal | Technical Officer | 39,600.00 |
| 41 | Ms. Ridhi Sood | Technical Officer | 39,600.00 |
| 42 | Ms. Shibani Panigrahi | Technical Officer | 39,600.00 |
| 43 | Ms. Shikha Bhardwaj | Technical Officer | 39,600.00 |
| 44 | Ms. Tripti Tayal | Technical Officer | 39,600.00 |
| 45 | Ms. Sonika Kumari | Technical Officer | 39,600.00 |
| 46 | Ms. Hiya Pandey | Technical Officer | 39,600.00 |
| 47 | Ms. Payel Maji | Technical Officer | 39,600.00 |
| 48 | Ms. Aswathy P.S. | Technical Officer | 39,600.00 |
| 49 | Ms. Manpreet Kaur | Technical Officer | 39,600.00 |
| 50 | Sh. Prakash C. Guggi | Technical Officer | 39,600.00 |
| 51 | Sh. Lalit Kumar | Technical Officer | 39,600.00 |
| 52 | Ms. Shivani Sharma | Technical Officer | 39,600.00 |
| 53 | Smt. Harshita Vyas | Technical Officer | 39,600.00 |
| 54 | Sh. Ashvini Jaiswal | Technical Officer | 39,600.00 |
| 55 | Ms. Nazia Hussain | Technical Officer | 39,600.00 |
| 56 | Sh. Subhash Roy | Technical Assistant | 41,760.00 |
| 57 | Shri Saurabh Singh | Technical Assistant | 41,760.00 |
| 58 | Shri Ashok Das | Assistant | 43,150.00 |
| 59 | Shri Gourish Baral | IT. Assistant | 43,150.00 |
| 60 | Shri Rajiv Kumar Singh | Account Assistant | 43,150.00 |
| 61 | Ms. Suman Chillar | Personal Assistant | 41,760.00 |
| 62 | Shri Abhilash Sharma | Personal Assistant | 41,760.00 |
| 63 | Shri Kamal Dhyani | IT. Associate | 41,760.00 |
| 64 | Shri Sachin Yadav | Protocol Assistant | 39,350.00 |
| 65 | Shri Ravi Shankar | Account Assistant | 39,350.00 |
| 66 | Ms. Priyanka Shukla | Helpline Executive | 23,240.00 |
| 67 | Shri Mohit Gaur | Helpline Executive | 23,240.00 |
| 68 | Shri Pankaj Kr. Arora | Data Associate | 23,900.00 |
| 69 | Shri Braj Kumar Singh | Care Taker | 23,900.00 |
| 70 | Ms. Renu Sharma | DEO | 23,900.00 |
| 71 | Mr. Jagdeep Kumar | DEO | 23,900.00 |

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|-----|----------------------------|-----------|-----------|
| 72 | Mr. Mukesh Kumar Dixit | DEO | 23,900.00 |
| 73 | Ms. Shivali Srivastava | DEO | 23,900.00 |
| 74 | Mr. Tarun Kumar | DEO | 23,900.00 |
| 75 | Mr. Ashwani Kumar | DEO | 23,900.00 |
| 76 | Ms. Preeti Sharma | DEO | 23,900.00 |
| 77 | Ms Pooja Rawat | DEO | 23,900.00 |
| 78 | Ms. Geetanjali | DEO | 23,900.00 |
| 79 | Ms. Kalpana Negi | DEO | 23,900.00 |
| 80 | Ms. Anita | DEO | 23,900.00 |
| 81 | Mr. Ashish Negi | DEO | 23,900.00 |
| 82 | Shri Sachin Parashar | DEO | 23,900.00 |
| 83 | Ms. Pushpa Singhal | DEO | 23,900.00 |
| 84 | Ms. D Porselvi | DEO | 23,900.00 |
| 85 | Ms. Vaishali Mardi | DEO | 23,900.00 |
| 86 | Ms Parul Goel | DEO | 23,900.00 |
| 87 | Shri Pradeep Kumar | DEO | 23,900.00 |
| 88 | Ms. Pragati Seth | DEO | 23,900.00 |
| 89 | Shri Jatin Kashyap | DEO | 23,240.00 |
| 90 | Shri Narender Kumar Thakre | DEO | 23,240.00 |
| 91 | Shri Abhishek Kumar Shahi | DEO | 23,240.00 |
| 92 | Shri Ranjit Singh | DEO | 23,240.00 |
| 93 | Shri Mukesh Kumar | DEO | 23,240.00 |
| 94 | Ms. Deepti Gupta | DEO | 22,570.00 |
| 95 | Shri Hareesh. R | DEO | 22,570.00 |
| 96 | Shri Keshav Kumar | DEO | 22,570.00 |
| 97 | Ms. Meenakshi | DEO | 22,570.00 |
| 98 | Sh. Ashwani Kumar | DEO | 22,570.00 |
| 99 | Ms. Shalu Singhal | DEO | 22,570.00 |
| 100 | Shri Anshul Gupta | DEO | 21,930.00 |
| 101 | Sh. Anil Sharma | DEO | 23,900.00 |
| 102 | Ms. Hemlata | DEO | 23,900.00 |
| 103 | Shri Narain Singh Rawat | Driver | 22,310.00 |
| 104 | Shri Meharwan Singh | Driver | 22,310.00 |
| 105 | Shri Bhupender Kumar | Attendant | 21,990.00 |
| 106 | Shri Gaurav Kumar | Attendant | 21,990.00 |
| 107 | Shri Rupesh Kumar | Attendant | 21,990.00 |
| 108 | Shri Rahul Sharma | Attendant | 21,990.00 |
| 109 | Shri Ajay Kumar | Attendant | 21,990.00 |

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|-----|--------------------------|-----------|-----------|
| 110 | Shri Shiv Kumar Mourya | Attendant | 21,990.00 |
| 111 | Shri Amit Kumar | Attendant | 21,990.00 |
| 112 | Shri Vikash Kumar | Attendant | 21,990.00 |
| 113 | Shri Darshan Singh | Attendant | 21,990.00 |
| 114 | Shri Ajay Kumar | Attendant | 21,990.00 |
| 115 | Shri Arvind Kumar Sharma | Attendant | 21,990.00 |
| 116 | Ms. Pooja | Attendant | 21,990.00 |
| 117 | Shri Rajesh Prasad | Attendant | 21,380.00 |
| 118 | Shri Manish Kumar | Attendant | 21,380.00 |
| 119 | Shri Prem Singh | Attendant | 21,380.00 |
| 120 | Shri Deepak Singh | Attendant | 21,380.00 |
| 121 | Shri Ajay Kumar Kushwaha | Attendant | 21,380.00 |
| 122 | Shri Bijender Singh | Attendant | 21,380.00 |
| 123 | Sh. Nitin Yadav | Attendant | 21,380.00 |
| 124 | Shri Awadh Prasad | Attendant | 21,380.00 |

| Consultants | | | |
|--------------------|--------------------------|-------------------------------------|--------------|
| SN | Name | Designation | GROSS |
| 1 | Shri S.K. Sehgal | Consultant | 35,000.00 |
| 2 | Shri Gulshan Kumar | Consultant | 46,660.00 |
| 3 | Shri G.N. Mandal | Consultant | 46,660.00 |
| 4 | Dr. R. Kavitha Ramasamy | Scientist Group 3 | 76,730.00 |
| 5 | Ms. Jyotsna Singh | Scientist Group 1 | 55,050.00 |
| 6 | Shri Debashish Dutta | Scientist Group 1 | 55,050.00 |
| 7 | Ms. Chittra Bamola | Scientist Group 1 | 55,050.00 |
| 8 | Ms. Ratna Shrivastava | Scientist Group 1 | 55,050.00 |
| 9 | Shri Tanmoy Prasad | CITO | 2,62,500.00 |
| 10 | Ms. Payal Abhichandani | Consultant | 1,41,750.00 |
| 11 | Ms. Namrata Khanna | Consultant | 1,15,500.00 |
| 12 | Shri Prashant Garg | Consultant | 53,333.00 |
| 13 | Ms. Maria Rajamani | Consultant | 54,000.00 |
| 14 | Ms. Heena Yadav | Consultant | 75,600.00 |
| 15 | Rubel Farma Dogra | Consultant | 50,400.00 |
| 16 | Ms. Meenakshi Verma | Consultant | 50,000.00 |
| 17 | Shri Avishek Raut | Consultant | 45,000.00 |
| 18 | Ms. Gifty Marium | Consultant | 45,000.00 |
| 19 | Mr. Praveen Pal | Consultant | 66,667.00 |
| 20 | Ms. Shweta Chaudhary | Consultant | 91,667.00 |
| 21 | Mr. Prashaath R. | Consultant | 75,000.00 |
| 22 | Mr. Shiddharth Shishodia | Consultant | 62,500.00 |
| 23 | Shri Deepak Kumar | Consultant | 90,000.00 |
| 24 | Ms. Pritha Tripathi | Consultant Scientist I | 55,050.00 |
| 25 | Ms. Aruna Bandil | Consultant (Asstt. Director(Tech.)) | 55,050.00 |

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|----|--------------------------|-------------------------------------|-------------|
| 26 | Ms. Kavitha M. | Consultant Scientist II | 55,050.00 |
| 27 | Ms. Monica Puniya | Consultant (Asstt. Director(Tech.)) | 55,050.00 |
| 28 | Ms. Rijuta Pandav | Consultant | 1,25,000.00 |
| 29 | Shri T. Rangnathan | Consultant | 37,193.00 |
| 30 | Dr. S.C. Khurana | Consultant | 69,990.00 |
| 31 | Dr. A.K. Sharma | Consultant | 93,320.00 |
| 32 | Shri Ramesh Chandra | Consultant (Hindi) | 42,880.00 |
| 33 | Ms. Priyanka Bansal | Sr. Consultant IT | 1,23,000.00 |
| 34 | Ms. Archana Tiwari | Consultant (Scientist-III) | 76,730.00 |
| 35 | Ms. Kavisha Nigam | Consultant (Testing) | 50,000.00 |
| 36 | Ms. Nabani Ghosh | Consultant | 80,000.00 |
| 37 | Ms. Ruchika Sharma | Consultant (IT) | 1,25,000.00 |
| 38 | Ms. Sonia Thakur | Consultant (Graphic Designer) | 41,667.00 |
| 39 | Shri Pawan Kishore Verma | Consultant (Project Coordinator) | 1,00,000.00 |
| 40 | Shri Pankaj Kumar | Consultant (Project Coordinator) | 73,333.00 |
| 41 | Shri Vyome Mehta | Consultant (Onsite Manager) | 35,000.00 |
| 42 | Ms. Paramjeet Kaur | Consultant (Content Writer) | 25,000.00 |
| 43 | Shri Randhir Singh | Consultant | 69,990.00 |
| 44 | Shri Vijay Kumar | Consultant | 69,990.00 |
| 45 | Shri Raj Singh | Consultant | 76,670.00 |
| 46 | Dr. Sujata Singh | Consultant (Asstt. Director(Tech.)) | 55,050.00 |
| 47 | Sh. Balam Giri Goswami | Consultant (Asstt. Director(Tech.)) | 55,050.00 |
| 48 | Sh. Nitish Khaturia | Consultant | 46,667.00 |
| 49 | Sh. Dinesh Kumar Singh | Consultant (Onsite Manager) | 28,333.00 |

Sec 4 (1) b (xi) The budget allocated to each of its Agencies, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

Not Applicable

Sec 4(1) b (xii) The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes

Not Applicable

Sec 4 (1) b (xiii) Particulars of recipients of concessions, permits or authorizations granted by it

Not Applicable

Sec 4 (1) b (xiv) Details in respect of the information, available to or held by it, reduced in an electronic form.

Legislation [FSSAI Act, 2006, FSSAI Rule, 2011, FSSA Regulations, 2011 etc.]

All Gazette Notifications, Advisories and Orders

Authority Profile

Annual Reports, which have been laid in Parliament.

Notices & Tenders

Information under RTI Act, 2005 etc.

The above information is already available on website : www.fssai.gov.in

Sec 4 (1) b (xv) The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room if maintained for public use

- (i) Website - www.fssai.gov.in
(ii) Toll Free Helpline No. 1800112100

Particulars of other facilities available to citizens for obtaining information:

1. Exclusive Consumer Education Portal

Food Safety Connect portal: This portal allows a consumer to share their concerns, know their rights, track Food Business Operators license/registration certificate authenticity and view related articles/videos on food safety.

Website: <https://foodlicensing.fssai.gov.in/cmsweb/HOME.aspx>

2. Food Safety Connect (Redressal Mechanism)

Consumers can connect to FSSAI through various channels. Consumers can register their complaints and feedbacks about food safety issues related to adulterated food, unsafe food, substandard food, labelling defects in food and misleading claims & advertisements related to various food products.

Channels through which consumers can connect with FSSAI are:

- Helpline (Toll Free) 1800112100
- FSSAI APP
- Email: compliance@fssai.gov.in
- WhatsApp/SMS: 9868686868
- Facebook
- Twitter
- Formal representation
- Walk-in with prior appointment

3. Safe water portal: To enable consumer to make an informed choice on the quality of water being consumed

Website: <https://safewater.fssai.gov.in/CleanWater/home>

4. SNF portal: To prevent food borne infections and diseases and for complete nutrition for citizens everywhere at all times.

Initiatives under SNF portal:

- Safe and Nutritious Food@Home
- Safe and Nutritious Food@School
- Safe and Nutritious Food@Workplace
- Safe and Nutritious Food@Hospital
- Blissful Hygienic Offering to God (BHOG)
- Safe Food on track
- Serve Safe
- Clean Street Food

Website: <http://snfportal.in/>

5. Food Smart Consumer: Consumer's complete guide to Food Safety

Website: <http://foodsmart.fssai.gov.in/>

Sec 4 (1) b (xvi) The names, designations and other particulars of the Public Information officers.

Already available on website: www.fssai.gov.in

Sec 4 (1) b (xvii) Such other information as may be prescribed; and thereafter update these publications every year

NIL